

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-48/2017/3396/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biswajit Chakraborty,  
Special Judge,  
CBI, Assam,  
Addl. Court No.II,  
Chandmari, Guwahati-1.

Dated Guwahati, the 21<sup>st</sup> April, 2023.

Sub:- **Station leave permission and Withdrawal of restricted holiday.**

Ref:- Your Letter No. SPL/CBI/Addl-II/143/2022/205, dated 19.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 22.04.2023 till the morning of 24.04.2023 alongwith withdrawal of restricted holiday on 19.04.2023**, has been granted.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-48/2017/3395/A, dated** , 21-04-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**